# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO 681 TO BE ANSWERED ON FEBRUARY 06, 2025

#### **HOUSING PROJECTS**

#### No. 681. SHRI SATPAL BRAHAMCHARI:

#### Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the projects implemented to combat the issue of housing during the last three years and the current year, State/region-wise;
- (b) the steps taken/being taken by the Government to improve its policies to alleviate the problem of housing in Haryana;
- (c) whether the Government proposes to introduce any scheme for land use to tackle the issue of housing; and
- (d) if so, the details thereof?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): 'Land' and 'Colonization' are State subjects. States/Union Territories (UTs) implement schemes and adopt policies to address the need of housing for citizens. Further, Ministry of Housing and Urban Affairs (MoHUA) has been supplementing the efforts of States/Union Territories(UTs), including the State of Haryana, to provide pucca houses with basic amenities to all eligible urban beneficiaries across the country by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015. Based on the project proposals submitted by the States/UTs, a total of 118.64 lakh houses have been sanctioned, out of which

112.50 lakh have been grounded and 90.25 lakh has been completed and delivered to the beneficiaries so far.

The scheme has been extended till 31.12.2025, except for CLSS vertical of the scheme, to complete all the sanctioned houses, without changing the funding pattern and implementation methodology. Based on the project proposals submitted by the State of Haryana, a total of 1,15,034 houses have been sanctioned, out of which 90,388 have been grounded and 69,746 has been completed and delivered to the beneficiaries so far under PMAY-U. State/UT wise details of houses constructed and central Assistance released since inception of the scheme and during last three years and current year under PMAY-U is Annexed.

Based on the learnings from the experiences of 9 years of implementation of Pradhan Mantri Awas Yojana – Urban (PMAY-U), Ministry of Housing and Urban Affairs has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by one crore additional eligible beneficiaries at affordable cost. Moreover, inprinciple approval of more than 6 lakh houses has been provided to 29 States/UTs.

Under PMAY-U 2.0 State/UTs are required to formulate an 'Affordable Housing Policy' and carry out reforms to incentivise investment by private sector in the affordable housing segment. Government of India supports States/UTs in formulating the policies for the same.

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### State/UT wise details of houses constructed and central Assistance released since inception and during last three years and current year under PMAY-U

			Central Assistance Released		Houses Completed/ Delivered	
0		State/ UT	(₹ in Cr.)		(Nos)	
Sr.			Circas	During last three	Cinna	During last three
No.			Since	years and current year (FY 2021-	Since	years and current
			Inception	25)	Inception	year (FY 2021-25)
1		Andhra Pradesh	23,800.26	13,718.35	10,30,079	6,40,892
2		Bihar	3,537.49	1,086.76	1,70,997	99,395
3		Chhattisgarh	4,266.60	1,748.48	2,51,509	1,24,556
4		Goa	75.04	16.54	3,145	641
5		Gujarat	19,805.76	8,763.09	9,37,731	4,27,348
6		Haryana	1,673.50	499.55	69,746	26,717
7		Himachal Pradesh	211.66	85.73	11,045	5,758
8		Jharkhand	3,115.57	855.76	1,54,278	57,973
9		Karnataka	7,276.76	2,401.21	3,86,370	1,57,959
10	States	Kerala	2,377.12	929.67	1,31,218	40,841
11	Sta	Madhya Pradesh	15,555.00	6,294.02	8,47,378	4,26,942
12	0,	Maharashtra	19,323.37	8,774.84	8,82,715	4,54,019
13		Odisha	2,574.90	1,017.68	1,58,388	67,809
14		Punjab	1,949.02	908.28	95,561	55,937
15		Rajasthan	4,983.68	2,667.32	2,18,655	1,14,015
16		Tamil Nadu	10,338.05	3,400.69	5,97,450	2,12,740
17		Telangana	3,806.96	1,062.58	2,23,329	38,983
18		Uttar Pradesh	27,118.30	11,710.00	16,75,092	9,01,689
19		Uttarakhand	988.83	441.79	39,002	20,463
20		West Bengal	8,191.63	3,030.48	4,45,199	2,06,840
Sub- total (States) :-			1,60,969.52	69,412.82	83,28,887	40,81,517
21	(0	Arunachal Pradesh	161.18	42.74	8,066	5,887
22	tes	Assam	2,105.42	1,130.04	1,18,928	91,345
23	States	Manipur	496.91	159.91	16,719	12,068
24	ast (	Meghalaya	48.23	40.05	1,835	1,426
25	Еа	Mizoram	477.46	287.21	24,243	20,146
26		Nagaland	418.37	145.58	26,546	23,645
27	North	Sikkim	7.09	2.03	202	63
28	_	Tripura	1,292.99	263.47	76,855	24,182
Sub- total (N.E. States) :-			5,007.64	2,071.03	2,73,394	1,78,762
29		A&N Island	2.93	2.03	47	4
30	ies	Chandigarh	28.78	6.67	1,256	269
31	tor	DNH & DD	204.56	65.69	9,230	4,038
32	ərri	Delhi	692.53	113.37	29,976	4,476
33	<u> </u>	J&K	483.48	163.65	29,258	21,568
34	Jnion Territories	Ladakh	25.23	7.55	876	465
35	]   	Lakshadweep	-	-		-
36		Puducherry	223.19	72.21	10,765	5,695
Sub- total (UT) :-			1,660.70	431.17	81,408	36,515
Grand Total :-			1.68 Lakh Cr.	71.92 Lakh	90.25 Lakh*	42.97 Lakh

<sup>\*</sup> Includes completed (3.41 lakh) houses of JnNURM during mission period.